

	<p>केंद्रीय अप्रत्यक्ष कर और सीमा शुल्क बोर्ड Central Board of Indirect Taxes & Customs विधिकार्य निदेशालय Directorate of Legal Affairs</p>	
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F. No. 1080/02/DLA/SC/2020/Pt.I / 430-467

Date: 16.03.2022

To,

All Principal Chief Commissioners
All Chief Commissioners

Sirs/Madams,

Subject: Amendment of cause titles as per the new jurisdiction – reg.

Please refer to this Directorate letter dated 21.01.2022 on the subject matter (copy enclosed).

2. It is clarified that the said instructions is regarding amendment of cause titles in cases pending before CESTAT/ High Court and not regarding cases pending in the Supreme Court.

Yours faithfully,

MAHENDRA RANGA
PRINCIPAL COMMISSIONER
16-03-2022

(Mahendra Ranga)
Principal Commissioner

Copy for kind information to the webmaster.cbec@icegate.gov.in with a request to upload the letter on CBIC website under Legal Affairs.

Principal Commissioner